है वह बहुत इम्पोर्टेन्ट सवाल है। पंजाब और बंगाल में माइग्रेशन हुआ था। वहां की माद्रे जबान पंजाबी है। पंजाबी मुसलमान और पंजाब के रहने वाले सिक्खों की जबान एक है, उनका नैन-नक्ख, करूचर एक है, खाना-पीना एक है, पहनावा एक है। इसी तरह बंगाल में भी ऐसा ही है। पर इस्राइल ने एक नई चीज़ डीएनए टैस्ट की ईजाद की है जिसका प्रयोग उन्होंने महाराष्ट्र में अपने ओरिजन के लोगों को पहचानने के लिए किया था। क्या सरकार डीएनए टैस्ट के माध्यम से उनके ओरिजन का पता लगायेगी?

त्री हरिन पाठक: इतनी भारी मात्रा में कैसे संभव है। ... (व्यवधान) देश की आबादी सौ करोड़ की है। ... (व्यवधान)

\*122. [The questions (Shri Raju Parmar and Shri Bhagat Ram Manhar) were absent. For answer *vide* Page ...... *infra*]

## Use of Aircrafts Reserved for PM and Home Minister

\*123. SHRI SANTOSH BAGRODIA:††
SHRI R.K. ANAND:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many and what type of aircrafts have been kept reserved for the use of Prime Minister and Home Minister; and
- (b) to whom these aircrafts belong to and how are there aircrafts utilised when Prime Minister and Home Minister does not require it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) Air Headquarter Communication Squadron of Indian Air Force is equipped with two Boeing-737, six HS-748 and six MI-8 helicopters to cater to the air-lift requirements of the President, Vice-President, Prime Minister, Dy. Prime Minister and other VIPs

(b) These aircrafts belong to the Indian Air Force and are used for VVIPs/dignitaries as per the standing order of the Government.

श्री संतोष बागड़ोदिया: मि॰ चेयरमैन सर, हमें आपका प्रोटैक्शन चाहिए। वैन यू आर आर्सिकग लालू जी कि आप सीधा क्वश्चन करिए तो जब हम सीधा क्वश्चन किए हुए रहते हैं तब उसका

<sup>††</sup>The question was actually asked on the floor of the House by Shri Santosh Bagrodia.

जवाब अगर टेड़ा-मेड़ा आता है तो हम क्या करें। उसका नुकसान यह होता है कि हमारा फर्स्ट सप्लीमेंटरी उसी में हो चला जाता है। अब मेरा सवाल यह है कि, "how many and what type of aircraft have been kept reserved for the use of Prime Minister and the Home Minister?". I never mentioned the Deputy Prime Minister. This is a chance that the Home Minister is the hon. Deputy Prime Minister also. I would like to know about the Home Minister. Similarly, when I asked, "how are these aircraft utilised when the Prime Minister or the Home Minister does not require it?" It simply says, "VVIPs and other dignitaries as per the standing orders of the Government." Sir, I would like to know who are these VVIPs, beyond these people, so that we can know that these are being used like that or they are just lying idle and the Government's funds are wasted like that.

श्री सभापति: एक तो उनमें से मैं हूं।

श्री ईश्वर दवाल स्वामी: आप तो प्रेसीडेंट, वाइस प्रेसीडेंट, डिप्टी प्राइम मिनिस्टर की कैंटेगरी में हैं।

श्री सभापति: चलिए, अब आप बोलिए।

श्री ईश्वर दयाल स्वामी: महोदय, जहां तक आनरेबल मैंबर का प्रश्न है कि और कौन से वीआईपी हैं, पहले तो इसमें यह है कि वीआईपी स्क्वॉडर्न एअर फोर्स के पास अलग से हैं और दूसरा उसमें एक शर्त हैं कि अगर हवाई जहाज की अवेलेबिलिटी हो और उनकर जाना आवश्यक हो तो इन लोगों को, जिनमें डिफेंस मिनिस्टर हैं, मिनिस्टर ऑफ् स्टेट इन द मिनिस्ट्री ऑफ डिफेंस हैं, चीफ ऑफ् द आर्मी स्टॉफ हैं, चीफ ऑफ् द नेबल स्टॉफ हैं, चीफ ऑफ् द एअर स्टॉफ हैं, डिफेंस सेक्रेटरी हैं, अदर मिनिस्टर्ज़ ऑफ् द सैन्ट्रल गवर्नमेंट एंड सीनियर सर्विसेज़ एंड सिविलियन ऑफिसर्ज़, हू आर कनैक्टेड विद द डिफेंस ऑगेंनाइज़ेशंस एंड कैबिनेट सेक्रेटरी, ये अदर वीआईपीज़ हैं जिनको डिफेंस मिनिस्ट्री की परिमशन से इस्तेमाल करने की इजाजत होती है।

SHRI SANTOSH BAGRODIA: Sir, my second supplementary is, how many times the six HS-748 have been used by the Prime Minister or the Home Minister? Do you have any plan to acquire a bigger aircraft on the lines of Air Force One plane reserved for the President, the Vice-President, the Prime Minister and the Deputy Prime Minister? Sir, you are included in that. Because I understand that most of the times when these dignitaries go out of the country, the flight schedule of Air-India gets affected. How do you manage?

श्री ईरवर दयाल स्वामी: चेयरमैन सर, इसके बारे में-जो हवाई जहाज हमारे पास हैं, सैक्योरिटी प्वायंट् ऑफ् व्यू से जब वीआईपी जाते हैं तब उनके हिसाब से उसका रूट बनता है और जो सिविल एविएशन है वह बिल्कुल प्रभावित नहीं होती।

SHRI R.K. ANAND: Sir, my question was not in relation to the President or the Vice President. My question was in relation to the Home Minister. I wanted to know if he goes to a private function or a public function, how do you utilise it? Is it for emergency or for any time they want to go? And, Sir, who pays when he goes to a private function?

श्री ईश्वर दयाल स्वामी: आफीशियल परपज़ेज के लिए इस्तेमाल किए जाते हैं।

## Completion of universal metering

\*124. SHRI K. KALAVENKATA RAO:††
SHRI C. RAMACHANDRAIAH:

Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that the 11KV and above metering in the first phase was to have been completed by the end of 2001;
- (b) whether it is also a fact that the universal metering is also lagging behind throughout the country;
  - (c) if so, the reasons therefor; and
  - (d) by when Government propose to complete universal metering?

THE MINISTER OF POWER (SHRI ANANT GANGA RAM GEETE):
(a) to (d) A Statement is laid on the Table of the House.

- (a) Yes, Sir. Metering of 11 KV feeders was to have been completed by March, 2001.
- (b) Yes, Sir. Universal metering at consumers level which was to have been completed by various State Utilities/Departments by December, 2001 has generally lagged behind.
  - (c) Reasons for lagging behind in the metering.
- At the 11 KV feeder are lack of implementation capability of the State Utilities; and
- (II) At the Consumer level are:
  - (i) Constraint of resources including material;
  - (ii) Implementation gap including organizational capability of